

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/339(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS BBT ELEVATED ROAD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Ms. Pooja Sah, Adv.] For RP
Mr. S. Makkar, Adv.

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. Ld. Counsel appearing for the IRP states that defects in the Report filed in the Registry have been removed today, however, the same is not yet on record.
3. Post this matter again on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**